NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

: TCP/56/2016

: OFS Industries Pvt Ltd & Another

: First City Capital Investments Ltd & 15 Others

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

A.V.S. MADHUSUDHAM

2. Pithicoonyn.

T. DEV ESHLUTAR Connel for For Mls. Shiverburnow 7 R1, R2, R6

R7, R8

R1, R2, R6, R12-16

Asholdiswanith Courselfor RR 9, 10911.

ORDER

Counsel for petitioner present and filed written submissions. Counsel for R1, R2, R6, R12 to R16, Counsel for R4, Counsel for R7 & R8 and counsel for R9, R10 & R11 are present and prayed time for filing written submissions. Time extended at their request. Put up on 14.11.2017 at 10.30 A.M.

> -S-D K Anantha Padmanabha Swamy Member (Judicial)

bc